

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 222**  
**IB-584/ND/2023**

**IN THE MATTER OF:**

**IIFCL Asset Management Company Limited      ...      Appellant/Petitioner**

**Versus**

**Mission Holdings Pvt. Ltd.      ...      Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 11.06.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant      :**

**For the RP      : Adv. Jayesh**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4.35 pm. No time left, hearing is deferred to 02.09.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**